

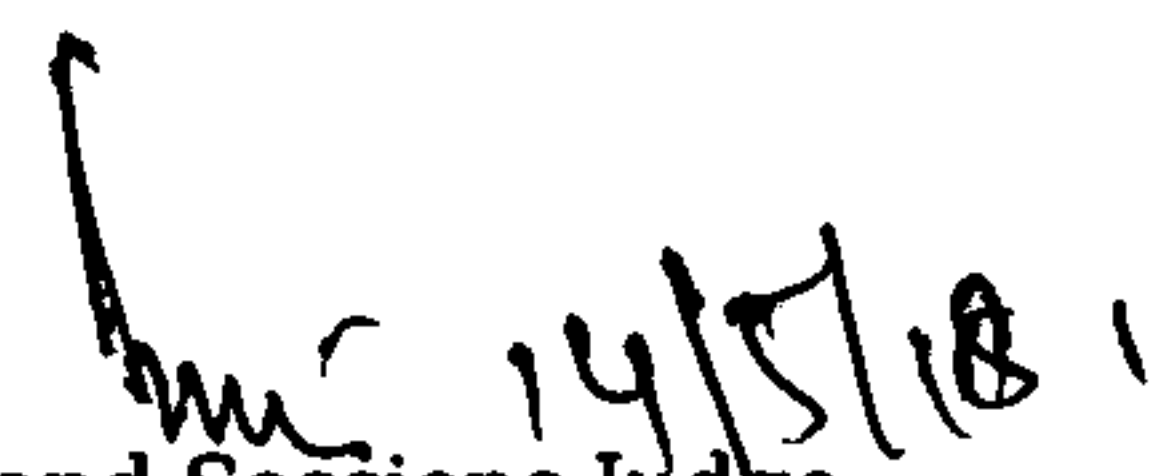
OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 30.04.2018

Station wise pending case
As on 30.04.2018

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	237	179	0	179	416	749	945	415	14	406	313
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	279	175	0	175	454	749	1360		14	719	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	150	13	0	13	163	1694		415	420		313
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	39	257	172	429	468	2109			733		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	5	108	79	187	192	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	8	86	0	86	94	763			2079		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	31	127	164	291	322	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	2842			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	14	406	313	719	733						
	TOTAL	763	1351	728	2079	2842						

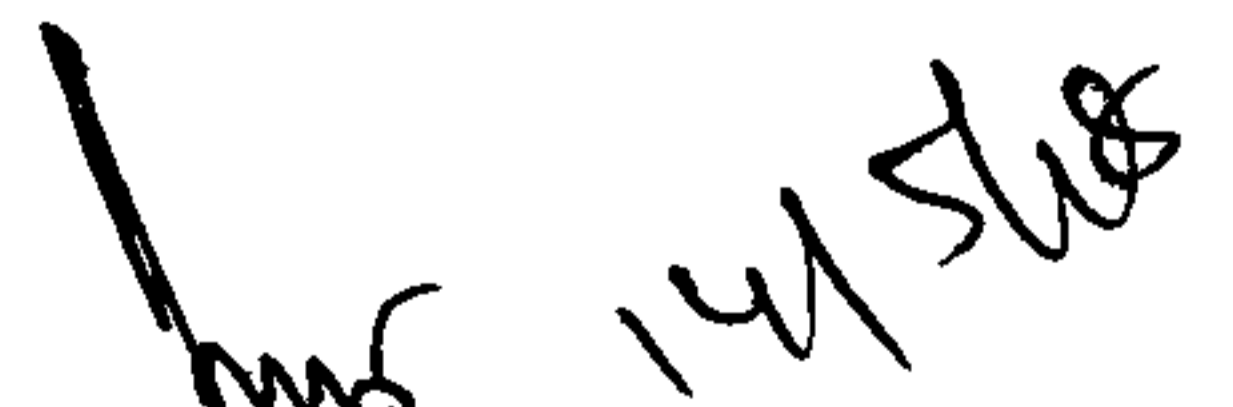
NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008		(l) 2007 & before	(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer			(e) Otherwise	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	
1	2											3	4					5	6	7											8
14. Guardianship Cases	2	4										6							1									1			
15. Misc (Probate) Cases																															
16. Title (Probate) Suits																															
17. Title (Matrimonial) Suits	2	13										15	1					1	16	1								1			
18. Appointment of Receiver/Guardian																															
19. Other Family Court matters																															
20. Reference under LA Act		16	49	11	2	6						84		1				1	85			4	2		1			7			
21. Reference under ID Act																															
22. Interlocutory matter under ID Act																															
23. Wakf matters																															
24. Departmental Enquiry																															
25. Arbitration (Execution) matters		6										6							6												
26. Other contested Civil Cases not covered above	1	22	15	6	2							46							46		1	1		2				4			
SUB-TOTAL (A)	96	339	203	79	44	10	2		1	1		6	781	40	4		9		53	834	8	12	10	4	4	1		39			

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008		(l) 2007 & before	
													9	10	11												12	13
14. Guardianship Cases		1												1	2	2	2										4	
15. Misc (Probate) Cases																												
16. Title (Probate) Suits																												
17. Title (Matrimonial) Suits		1											1	2	3	11									14			
18. Appointment of Receiver/Guardian																												
19. Other Family Court matters																												
20. Reference under LA Act														7		16	45	10	2	5					78			
21. Reference under ID Act																												
22. Interlocutory matter under ID Act																												
23. Wakf matters																												
24. Departmental Enquiry																												
25. Arbitration (Execution) matters																6									6			
26. Other contested Civil Cases not covered above		3	1										4	8	1	18	13	6							38			
SUB-TOTAL (B)	11	14	6	1									32	71	126	314	188	76	40	9	2		1	1	6	763		


 District and Sessions Judge
 Gomati Judicial District, Udairpur.

NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7			
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007 & before		
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)		
	1												3	4					5	6	7											8			
31. Gambling Act Cases		1											1	4				34	4	5															
32. Tripura Police Act Cases	148	30	1	1									180	41																					
33. Tripura Shops & Establishment Act Cases																																			
34. Cases of Atrocities on SC/ST													2						2																
35. Prevention of Corruption (PC) Act Cases		1										1																							
36. Consumer Protection (CP) Act Cases												21	22						22																
37. Arms Act Cases		1																																	
38. Information Technology (IT) Act Cases																																			
39. Cases investigated by CBI and tried by Special Judicial Magistrates																																			
40. Enquiry held as per order of the Hon'ble SC/HC																		1	1	1	1													1	
41. Orders on Final Reports																																			
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																			
43. Cases settled through mediation														2			1	3	3	2														2	
44. Bail Applications u/s. 438 & 439 of Cr.P.C														40				29	69	69	69														69
45. Other Bail Application																	1	2	22	1														1	
46. Other Misc. Cases not covered above	6	5	7		1		1						20	1			1	2	22	1														5	
47. Other Crl. Cases not covered above	4	12										2	18	1			1	2	20	3	2														
48. Casess tried by the Juvenile Justice Board	5	5								1		1	12						12										1					115	
SUB-TOTAL (C)	718	638	256	99	48	25	37	29	13	6	9	270	2148	140			161	30	331	2479	76	30	7	1			1								

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency							
	2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before			2018	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007 & before								
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)								
	9												10	11	12												13							
	9												4	4	1																			182
31. Gambling Act Cases	3	1																																
32. Tripura Police Act Cases	66	6	1																															
33. Tripura Shops & Establishment Act Cases																																		
34. Cases of Atrocities on SC/ST																																		
35. Prevention of Corruption (PC) Act Cases																																		
36. Consumer Protection (CP) Act Cases																																		
37. Arms Act Cases																																		
38. Information Technology (IT) Act Cases																																		
39. Cases investigated by CBI and tried by Special Judicial Magistrates																																		
40. Enquiry held as per order of the Hon'ble SC/HC																																		
41. Orders on Final Reports																																		
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																																		
43. Cases settled through mediation																																		
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1																																	
45. Other Bail Application																																		
46. Other Misc. Cases not covered above	2																																	
47. Other Crl. Cases not covered above		1																																
48. Casess tried by the juvenile Justice Board	1	1																																
SUB-TOTAL (D)	207	67	8																															


 District & Sessions Judge
 Gomati Judicial District, Udaipur.